

ITEM NO.24

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal (Crl.) No(s). 9073-9074/2021

THE STATE OF U.P. & ANR.

Petitioner(s)

VERSUS

VIJAY KUMAR @ PYARE LAL ETC.

Respondent(s)

Date : 03-01-2023 These petitions were called on for hearing today.

For Petitioner(s)

Ms. Srishti Singh, AOR
Mr Susheel Tomar, Adv.
Mr. Arvind Kumar Sharma, AOR

For Respondent(s)

Mr. Kartikeya Bhargava, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Service is complete on the sole respondent in SLP(CRL.) NO.9073/2021 but none has entered appearance.

Ld. Counsel for the petitioner has filed an application for amendment of particulars but the same has been notified to be defective. Defects be cured within four weeks.

Sole respondent in SLP(CRL.) NO.9074/2021 has failed to file counter affidavit despite last opportunity having been granted, as such, further opportunity stands declined.

List again on 8.2.2023.

H. SHASHIDHARA SHETTY
Registrar